COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 84 of 2016 & IA NO. 203 OF 2016

Dated: 12th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Ravikiran Power Projects Pvt. Ltd. Appellant(s)

Vs.

Gulbarga Electricity Supply Co. Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.

Mr. Shailesh Madiyal Ms. Rachita herimath Mr. Geet Rajan Ahuja

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri for R-1 to 4

ORDER

We have heard learned counsel for the parties. Learned counsel for respondent Nos. 1 to 4 may file written submissions on or before 20.09.2017 after serving copy on the other side.

List the matter for further hearing on 12.10.2017.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd